

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :14/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/41835/2025 ARBP/99/2025	VEDIKA RESOURCES VS JINDAL STEEL AND POWER LIMITED	RAJJEET ROY VS	// ( //
2	D-BLAPL/31207/2025 BLAPL/10794/2025	SUJIT NAIK VS STATE OF ODISHA	SATYA JEET ROUT VS	COLLIERY /565 /2025 SPECIAL JUDGE,TALCHER(Anugul ) Spl/0000013/2025
3	D-BLAPL/31213/2025 BLAPL/10795/2025	SUSANTA DAS VS STATE OF ODISHA	SUJIT KUMAR PATRNAIK VS	HINJILI /195 /2025 A.D.J.,CHATRAPUR(Ganjam) ST/0000075/2025
4	D-BLAPL/31217/2025 BLAPL/10796/2025	MANOJ KUMAR BARIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /724 /2025 SPECIAL JUDGE,KHALLIKOTE(Ganjam) Spl/0000019/2025
5	D-BLAPL/31237/2025 BLAPL/10797/2025	AKASH HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /266 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000771/2025
6	D-BLAPL/29452/2025 BLAPL/10798/2025	SADANANDA MAHANANDIA VS STATE OF ODISHA	SANJEEB KUMAR JENA VS	LAXMIPUR /104 /2025 J.M.F.C.,LAXMIPUR(Koraput) GR/0000278/2025
7	D-BLAPL/29457/2025 BLAPL/10799/2025	ARJUN KIRSANI VS STATE OF ODISHA	SANJEEB KUMAR JENA VS	KORAPUT SADAR /113 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000492/2025
8	D-BLAPL/30952/2025 BLAPL/10800/2025	RAJU LOHAR VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	RAIRANGPUR TOWN /220 /2025 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000100/2025
9	D-BLAPL/30936/2025 BLAPL/10801/2025	ANIL SAHOO VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	BEGUNIA P.S. /255 /2025 J.M.F.C.,BEGUNIA(Khordha ) GR/0000250/2025
10	D-BLAPL/31079/2025 BLAPL/10802/2025	SIBA SANKAR NANDI @ SHIBA SHANKAR NANDI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000305/2025
11	D-BLAPL/30354/2025 BLAPL/10803/2025	ABAYA KUMAR MALLICK VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	BARANGA /379 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001083/2025

## ORISSA HIGH COURT

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12	D-BLAPL/30173/2025 BLAPL/10804/2025	GAJANAN PRADHAN @ DEBADATTA NANDA VS STATE OF ODISHA	SIDHANT DAS VS	RANPUR /290 /2024 J.M.F.C.,RANPUR(Nayagarh ) GR/0000417/2024
13	D-BLAPL/31092/2025 BLAPL/10805/2025	MAHENDRA SABAR VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH RURAL /165 /2025 S.D.J.M.,BARGARH(Bargarh ) CT/0001145/2025
14	D-BLAPL/31104/2025 BLAPL/10806/2025	RUBINA SAHANI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /539 /2025 SPECIAL JUDGE ASKA(Ganjam) Spl/0000019/2025
15	D-BLAPL/31390/2025 BLAPL/10807/2025	AKHILA MANDAL VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	R.UDAYAGIRI /175 /2024 A.D.J.,PARALAKHEMUNDI(Gajapati ) Spl/0000053/2024
16	D-BLAPL/31148/2025 BLAPL/10808/2025	BABU NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /427 /2020 A.D.J.,BHANJANAGAR(Ganjam) ST/0000106/2025
17	D-BLAPL/31154/2025 BLAPL/10809/2025	GURUCHARAN LUHURA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BARKOTE /139 /2024 DISTRICT AND SESSIONS JUDGE,DEOG ST/0000057/2024
18	D-BLAPL/30296/2025 BLAPL/10810/2025	SUBRAT BHITRIA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	DHARUADIHI /177 /2025 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000127/2025
19	D-BLAPL/31231/2025 BLAPL/10811/2025	SOMANATHA BARIK VS STATE OF ODISHA	MAHES DAS VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhama 2(A)CC/0000048/2025
20	D-BLAPL/31232/2025 BLAPL/10812/2025	BIJAY BEHERA VS STATE OF ODISHA	GOREKHANATH DAS VS	/ /0 SPECIAL JUDGE, NIMAPARA(Puri) Spl/0000073/2025
21	D-BLAPL/31234/2025 BLAPL/10813/2025	AMARJYOTI PUHAN VS STATE OF ODISHA	GOREKHANATH DAS VS	CHANDAKA P.S. /166 /2023 AD-HOC A.D.J.(FTSC-II),BHUBANESWA TR/0000281/2023
22	D-BLAPL/31236/2025 BLAPL/10814/2025	JAGAT SEBAK BAYEE @ BAPUNI VS STATE OF ODISHA	GOREKHANATH DAS VS	INFOCITY PS /259 /2025 A.D.J.,BHUBANESWAR(Khordha ) TR/0000320/2025
23	D-BLAPL/31247/2025	BAPU @ SUSANTA SING	RAMAKANTA PANDA	MARINE PS AT BALARAMGADI /40 /202

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/10815/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000260/2025
24	D-BLAPL/31202/2025 BLAPL/10816/2025	SAROJ GHIBELA VS STATE OF ODISHA	PRADEEP KUMAR NATH VS	AINTHAPALI /124 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000053/2025
25	D-BLAPL/29573/2025 BLAPL/10817/2025	RANJAN NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	DARINGBADI /234 /2024 AD-HOC A.D.J.(FTSC),PHULBANI(Kandh Spl/0000089/2024
26	D-BLAPL/28845/2025 BLAPL/10818/2025	MOHD.KAIF FIROJ AHEMAD VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000018/2025
27	D-BLAPL/31060/2025 BLAPL/10819/2025	HRUSHIKESH BAG VS STATE OF ODISHA	BIKASH KARNA VS	//0 J.M.F.C.,SINAPALI(Nuapada ) 2(B)CC/0000004/2025
28	D-BLAPL/31127/2025 BLAPL/10820/2025	RATIKANTA BHOI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BASUDEVPUR /486 /2024 A.D.J.,BHADRAK(Bhadrak ) ST/0000281/2024
29	D-BLAPL/31257/2025 BLAPL/10821/2025	ABHISHEK SINGH VS STATE OF ODISHA	HARA PRASAD PANDA VS	//0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000030/2025
30	D-BLAPL/31267/2025 BLAPL/10822/2025	ASHISH SINGH @ ASHISH SING VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BARIPADA SADAR /263 /2024 DISTRICT & SESIONS JUDGE,BARIPADA ST/0000043/2025
31	D-BLAPL/31250/2025 BLAPL/10823/2025	LOKENDRA SEKHAR TANDIA VS STATE OF ODISHA	BYOMOKESH SAHOO VS	LEPHRIPADA /203 /2025 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001357/2025
32	D-BLAPL/31394/2025 BLAPL/10824/2025	PRAMOD KUMAR TANDI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	MOHANA /120 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000082/2023
33	D-BLAPL/31259/2025 BLAPL/10825/2025	BABAJI NAYAK VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	KHANDAPARA /267 /2025 J.M.F.C.,KHANDAPARA(Nayagarh ) GR/0000257/2025
34	D-BLAPL/31268/2025 BLAPL/10826/2025	RAJASHREE MOHAPATRA VS	TARA PRASAD MOHAPATRA VS	PURI SADAR /28 /2024 GRAMA NYAYADHIKARI,PURI(Puri)

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/10/2025

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35	D-BLAPL/31218/2025 BLAPL/10827/2025	STATE OF ODISHA BHADU BHATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GR/0000051/2024 UMERKOTE /303 /2025 J.M.F.C,UMERKOTE(Nabarangapur ) GR/0000496/2025
36	D-BLAPL/31221/2025 BLAPL/10828/2025	ARUN KUMAR UPADHAYA@MALAYA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /364 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002041/2025
37	D-BLAPL/31282/2025 BLAPL/10829/2025	BABULA HARIJAN VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KUNDRA /84 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000762/2025
38	D-BLAPL/31224/2025 BLAPL/10830/2025	DILLIP POLEI @ DILIP POLAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /259 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000257/2025
39	D-BLAPL/31286/2025 BLAPL/10831/2025	ANIL BIBHAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BHEDEN /10 /2025 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000040/2025
40	D-BLAPL/31225/2025 BLAPL/10832/2025	JAGDISH K.BEHERA@JAGADISH KUMAR BEHERA@JAGADISH BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOPALPUR /346 /2024 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001681/2024
41	D-BLAPL/31475/2025 BLAPL/10833/2025	AKASH BEHERA VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	KUAKHIA /144 /2025 S.D.J.M.,JAJPUR(Jajapur ) CT/0000911/2025
42	D-BLAPL/31256/2025 BLAPL/10834/2025	KISHORE PATEL VS STATE OF ODISHA	GOKULANANDA SAHU VS	BODEN /15 /2025 A.D.J.,NAWAPARA(Nuapada ) ST/0000041/2025
43	D-BLAPL/31270/2025 BLAPL/10835/2025	SANKAR HANSDAH @ SANKAR HANSDA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BETNOTI /394 /2022 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000173/2022
44	D-BLAPL/31271/2025 BLAPL/10836/2025	HIMANSHU@HIMANSU MALLIK@BAYA VS STATE OF ODISHA	RAKESH BEHERA VS	MANGALPUR /253 /2025 S.D.J.M.,JAJPUR(Jajapur ) CT/0002093/2025
45	D-BLAPL/31391/2025 BLAPL/10837/2025	SUNIL SANDHA @ SUNIL KUMAR SANDHA VS STATE OF ODISHA	RAJJEET ROY VS	BIRMAHARAJPUR /151 /2025 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000019/2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/10/2025

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46	D-BLAPL/31590/2025 BLAPL/10838/2025	LAXMIDHARA DEHURY VS STATE OF ODISHA	RAKESH BEHERA VS	KANKADAHAD /38 /2024 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000097/2024
47	D-BLAPL/31521/2025 BLAPL/10839/2025	SANTOSH ROUT VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	KANTABANJI /328 /2025 J.M.F.C.,KANTABANJI(Balangir) GR/0000589/2025
48	D-BLAPL/31685/2025 BLAPL/10840/2025	BASUDEV ROUT VS STATE OF ODISHA	MANORANJAN DAS VS	JATNI P.S. /380 /2025 J.M.F.C.,JATNI(Khordha ) GR/0000648/2025
49	D-BLAPL/30525/2025 BLAPL/10841/2025	MANAS KUANR VS STATE OF ODISHA	RADHA KANTA MAHAKUR VS	BOLANGIR SADAR /337 /2025 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000021/2025
50	D-BLAPL/30752/2025 BLAPL/10842/2025	BHOLA PRADHAN VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	BARIPADA TOWN /353 /2025 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M) CT/0000638/2025
51	D-BLAPL/30724/2025 BLAPL/10843/2025	SUKESH DHALI VS STATE OF ODISHA	SANJEEV UDGATA VS	MALKANGIRI /136 /2016 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000132/2016
52	D-BLAPL/31262/2025 BLAPL/10844/2025	RANJULATA DASH VS STATE OF ODISHA	AMITAV DAS VS	TALABANIA /23 /2025 SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000035/2025
53	D-BLAPL/31263/2025 BLAPL/10845/2025	TAMANA PRASKA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RAYAGADA TOWN /319 /2025 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R) GR/0000633/2025
54	D-BLAPL/31514/2025 BLAPL/10846/2025	MANAS RANJAN BARIK VS STATE OF ODISHA (EOW)	SITIKANT MISHRA VS	EOW,BHUBANESWAR /3 /2025 PRESIDING OFFICER, O.P.I.D. COURT,B CT/0000004/2025
55	D-BLAPL/30821/2025 BLAPL/10847/2025	KUNA@SANTOSH KUMAR OJHA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	RAJKANIKI /54 /2025 J.M.F.C,AUL(Kendrapara ) GR/0000094/2025
56	D-BLAPL/31120/2025 BLAPL/10848/2025	SURAJ PANCHAM VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	AIRPORT P.S. /139 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0001849/2025
57	D-BLAPL/31134/2025	AMIT KUMAR	TAPAN MISHRA	BRAHMANITARANG /94 /2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/10849/2025	VS STATE OF ODISHA	VS	J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000297/2025
58	D-BLAPL/31179/2025 BLAPL/10850/2025	NAPTALI MANDI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	//0 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000058/2025
59	D-BLAPL/31051/2025 BLAPL/10851/2025	UJJAL KUMAR PRADHAN VS STATE OF ODISHA	RONALISHA PRADHAN VS	KHAIRA /244 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001233/2025
60	D-CMAPL/32548/2025 CMAPL/297/2025	MANORANJAN MOHANTY VS MANAGING DIRECTOR AND GROUP EXECUTIVE (NBG), SBI,MUMBAI	PURNA CHANDRA BEHERA VS	// ( //
61	D-CMP/41667/2025 CMP/1634/2025	PUSPANJALI SWAIN VS BABUNI SWAIN	RANJAN KUMAR NAYAK VS	// ADDL.CIVIL JUDGE (SD),CUTTACK(Cuttack) IA/0000001/2025
62	D-CMP/40144/2025 CMP/1635/2025	SANDHYARANI PADHY VS SABITRI SATAPATHY	SUBHENDU KAR VS	// CIVIL JUDGE (SD), BADAMBA(Cuttack) CS/0000133/2021
63	D-CMP/37182/2025 CMP/1636/2025	SWAPANENDU SAMAL VS SARASWATI SISHU VIDYA MANDIR, CUTTACK	SOURAV SUMAN BHUYAN VS	// CIVIL JUDGE (SD),ATHGARH(Cuttack) CS/0000339/2016
64	D-CMP/41941/2025 CMP/1637/2025	AGASTI RANA VS DEBAKI RANA	ALOK KUMAR PANDA VS	// ADDL CIVIL JUDGE, M.RAMPUR(Kalaha) CS/0000030/2024
65	D-CMP/41408/2025 CMP/1638/2025	SURENDRA KUMAR DAS VS M/S. SAI KRUPA REAL ESTATE PVT. LTD.	AVIJIT PAL VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh Arbp/0000034/2025
66	D-CMP/41177/2025 CMP/1639/2025	BINDU GUPTA VS RAJBIR SINGH	SANJEEV UDGATA VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Fao/0000009/2023
67	D-CMP/40637/2025 CMP/1640/2025	SASHI RANJAN DAS VS MANORANJAN DAS	BISWAJIT MOHAPATRA VS	// ADL. CIVIL JUDGE (SD),BALASORE(Bal IA/0000135/2025
68	D-CMP/41321/2025 CMP/1641/2025	BASANTI LATA JENA VS	DWARIKA PRASAD MOHANTY VS	// A.D.J., NILGIRI(Baleshwar)

## ORISSA HIGH COURT

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69	D-CMP/39519/2025 CMP/1642/2025	JAYARAM JENA PREMALATA KHUNTIA @ PRAMILA KHUNTIA VS RAMESH CHANDRA PARIDA	TUSAR KUMAR MISHRA VS	IA/0000025/2025 // CIVIL JUDGE (SD),1ST COURT,CUTTACK
70	D-CMP/42169/2025 CMP/1643/2025	SISIR KUMAR PADHI VS K.ESWARA RAO	RAMDAS ACHARY VS	EC/0000012/2003 // CIVIL JUDGE (SD),BERHAMPUR(Ganjam)
71	D-CMP/41319/2025 CMP/1644/2025	PRAFULLA MALLIK VS MANJULATA SAMAL	SIDHESWAR RATH VS	CS/0000065/2024 // CIVIL JUDGE (SD),PATTAMUNDAI(Kendrapada)
72	D-CONTAC/40606/2025 CONTAC/4/2025	SABITA PATEL VS SUBHANKAR MOHAPATRA, COLLECTOR	SOUMENDRA PATTANAIAK VS	// 0 //
73	D-CONTAC/41210/2025 CONTAC/5/2025	PRASANTA KUMAR DAS VS Y.K JETHUA, IPS	ACHYUTANANDA PATTANAIAK VS	// 0 //
74	D-CONTC/41273/2025 CONTC/4702/2025	RABI NAIK VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
75	D-CONTC/27903/2025 CONTC/4703/2025	KAILASH CHANDRA BEHERA VS DAMAYANTI SAHOO	ADV. VS	// 0 //
76	D-CONTC/39165/2025 CONTC/4704/2025	GANESH CHANDRA PATRA VS USHA PADHI, I.A.S.	ADV. VS	// 0 //
77	D-CONTC/39238/2025 CONTC/4705/2025	KANAN BIHARI PATNAIK VS ARAVIND AGRAWAL	SANDHYARANI PANI VS	// 0 //
78	D-CONTC/41758/2025 CONTC/4706/2025	PURNIMA SWAIN VS SALINI PANDIT, I.A.S.	ADV. VS	// 0 //
79	D-CONTC/39856/2025 CONTC/4707/2025	SABITRI SARANGI VS MADHUSMITA PATI,BEO,JAGATSINGHPUR	ADV. VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/10/2025

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80	D-CONTC/40907/2025 CONTC/4708/2025	BIJAYALAXMI BARAL VS VINEET BHARADWAJ, I.A.S.	GOKULANANDA SAHU VS	// () //
81	D-CRLA/29852/2025 CRLA/1159/2025	MANI KANDI VS STATE OF ODISHA	SANJIT MISHRA VS	BANDAR MARINE /21 /2021 DISTRICT & SESSIONS JUDGE,JAGATSI CT/0000197/2021
82	D-CRLA/30954/2025 CRLA/1160/2025	BHAGABANA BISOI VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	NABARANGAPUR TOWN /178 /2020 DISTRICT AND SESSIONS JUDGE,NAWA TR/0000016/2020
83	D-CRLA/30581/2025 CRLA/1161/2025	GOPEWAR BHADRA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	JASHIPUR /14 /2022 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000006/2022
84	D-CRLA/30795/2025 CRLA/1162/2025	CHAITAN@MANGAL SOREN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BADAMPAHAD /2 /2017 AD HOC ADDL.DIST. JUDGE (FTSC), BA Spl/0000001/2017
85	D-CRLLP/29025/2025 CRLLP/73/2025	STATE OF ODISHA VS DEEPAK@KHAJA@NABA DAS	AISHWARYA DASH, ADDL. STANDING COUNSEL VS	SORO /120 /2021 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000104/2021
86	D-CRLLP/29027/2025 CRLLP/74/2025	STATE OF ODISHA VS TIKILI@MUKESH BHOI	AISHWARYA DASH , ADDL. STANDING COUNSEL VS	BHATILI /210 /2019 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000050/2019
87	D-CRLLP/29087/2025 CRLLP/75/2025	STATE OF ODISHA VS KAIBALYA NAG@RINKU	BISWABARA DAS , ADDL. STANDING COUNSEL VS	MELCHHAMUNDA /15 /2019 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000005/2019
88	D-CRLMA/29973/2025 CRLMA/145/2025	GOURI SANKAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	LINGARAJ P.S. /167 /2025 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0000511/2025
89	D-CRLMA/30032/2025 CRLMA/146/2025	SK.SAHAJAN VS STATE OF ODISHA	BHARAT JALLI VS	BINIKA /416 /2024 J.M.F.C.,BINIKA(Sonepur ) GR/0000406/2024
90	D-CRLMC/29977/2025 CRLMC/4192/2025	NALINI PRABHA PATTANAIAK VS STATE OF ODISHA(VIG.)	RAGHUNATH DASMOHAPATRA VS	BHUBANESWAR VIGILANCE /25 /2015 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000012/2025
91	D-CRLMC/27336/2025	BASANTA BAGARTY	SUBHRANSHU BAGARTY	TITILAGARH /19 /2015

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/10/2025

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	CRLMC/4193/2025	VS THE STATE OF ORISSA	VS	A.D.J.,TITILAGARH(Balangir) SC/000034/2017
92	D-CRLMC/28320/2025 CRLMC/4194/2025	JHASKETAN DASH VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /116 /2025 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/000020/2025
93	D-CRLMC/30475/2025 CRLMC/4195/2025	SANTARA@SANTRA@PRATAP SENAPATI VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	MAHAKALPARA /68 /2017 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000412/2017
94	D-CRLMC/29187/2025 CRLMC/4196/2025	MADHABANANDA NAYAK VS STATE OF ODISHA	SUBRAT KUMAR NAYAK VS	//0 J.M.F.C,CUTTACK(Cuttack) ICC/000023/2023
95	D-CRLMC/29579/2025 CRLMC/4197/2025	BASANTA NAIK VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	// S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar) CRMC/000088/2023
96	D-CRLMC/29641/2025 CRLMC/4198/2025	MITHU MANDAL VS STATE OF ODISHA(VIG.)	MANORANJAN KHATUA VS	CUTTACK VIGILANCE /57 /2011 SPECIAL JUDGE,SPECIAL COURT,CUTTACK TR/000004/2015
97	D-CRLMC/22384/2025 CRLMC/4199/2025	BIDESI@CHINTAMANI SAMAL VS STATE OF ODISHA	BHABANI SANKAR DAS VS	BARAMBA /196 /2025 J.M.F.C.,BARAMBA(Cuttack) GR/0000268/2025
98	D-CRLMC/29703/2025 CRLMC/4200/2025	ASHUTOSH MISHRA VS GOUTAM KUNDU	DEVAPUTRA DIVYA JEEVAN MISHRA VS	//0 DIST.& SESSIONS JUDGE,IAJPUR(Jajapur) CRA/0000001/2025
99	D-CRLMC/29828/2025 CRLMC/4201/2025	DR. DEBABRATA MOHANTY VS STATE OF ODISHA(VIG.)	NIHAL RATH VS	BALASORE VIGILANCE /43 /2009 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000043/2009
100	D-CRLMC/27363/2025 CRLMC/4202/2025	DEBI PRASAD JENA@DEVI PRASAD JENA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	MAHILA P.S.(BBSR) /8 /2025 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000043/2025
101	D-CRLMC/29997/2025 CRLMC/4203/2025	GOURISH KUMAR KULESIKA VS STATE BANK OF INDIA	ARJUNA CHARAN BEHERA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko) ICC/0000011/2025
102	D-CRLMC/31063/2025 CRLMC/4204/2025	SABYASACHI JENA @ JANA VS	ARUN KUMAR BEHERA VS	TALASARI MARINE /72 /2023 NYAYADHIKARI,GRAMA NYAYALAYA

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/31115/2025 CRLMC/4205/2025	STATE OF ODISHA SONU SAHU @ SAHOO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	CT/0000527/2023 UDITNAGAR /57 /2024 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000097/2024
104	D-CRLMC/31132/2025 CRLMC/4206/2025	STATE OF ODISHA PARTHAM BEHERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BODEN /109 /2020 J.M.F.C.,BODEN(Nuapada ) CT/0000102/2020
105	D-CRLMC/30977/2025 CRLMC/4207/2025	STATE OF ODISHA SANATAN PRADHAN @ PANDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /69 /2011 A.D.J.,KODALA(Ganjam) ST/0000020/2020
106	D-CRLMC/30175/2025 CRLMC/4208/2025	STATE OF ODISHA SOBHAGYASUNDAR ROUT VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUAKHIA /531 /2024 S.D.J.M.,JAJPUR(Jajapur ) CT/0003313/2024
107	D-CRLMC/30254/2025 CRLMC/4209/2025	STATE OF ODISHA LAXMI PATRA @ SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	DHARMASALA /29 /2005 S.D.J.M.,JAJPUR(Jajapur ) GR/0000116/2005
108	D-CRLMC/30343/2025 CRLMC/4210/2025	STATE OF ODISHA PRAFULLA KUMAR SWAIN VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	TANGI /276 /2025 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001317/2015
109	D-CRLMC/30550/2025 CRLMC/4211/2025	STATE OF ODISHA ARCHANA ROUT VS STATE OF ODISHA	SHYAMANANDA MOHARANA VS	ABHAYACHANDPUR /170 /2024 J.M.F.C.,ERASAMA(Jagatsinghapur ) GR/0000452/2024
110	D-CRLMC/30819/2025 CRLMC/4212/2025	STATE OF ODISHA M.SURESH VS STATE OF ODISHA	RAMESH CH. BEHERA VS	PHULBANI TOWN /63 /2013 C.J.M.,PHULBANI(Kandhamal) GR/0000186/2013
111	D-CRLMC/30953/2025 CRLMC/4213/2025	STATE OF ODISHA GADADHAR SAMANTARAY VS STATE OF ODISHA	JYOTI PATNAIK VS	JODAPADAR /85 /2019 JMFC, KANAS(Puri) GR/0001702/2019
112	D-CRLMC/30909/2025 CRLMC/4214/2025	STATE OF ODISHA PANKAJINI MALLICK VS STATE OF ODISHA	ARUNA NAYAK VS	NUAGAON /58 /2020 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000376/2020
113	D-CRLMC/31019/2025 CRLMC/4215/2025	STATE OF ODISHA BISHNU CHARAN BEHERA VS STATE OF ODISHA	ABHISHEK MOHANTY VS	SECTOR-7 /167 /2024 CIVIL JUDGE (JD),ROURKELA(Sundargarh) CRA/0000006/2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/31025/2025 CRLMC/4216/2025	SRIKRISHNA PRADHANI VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /59 /2025 A.D.J.,BALLIGUDA(Kandhamal) CT/0000059/2025
115	D-CRLMC/31301/2025 CRLMC/4217/2025	MD. JUNIED @ BANTI VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	PATTAMUNDAI /262 /2025 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000564/2025
116	D-CRLMC/31438/2025 CRLMC/4218/2025	PRASANTA KUMAR MOHANTY@PRASANTA MOHANTY@SURATHA VS STATE OF ODISHA	SATYABRATA DASH VS	SIMULIA /66 /2005 J.M.F.C.,SORO(Baleshwar) CT/0000213/2005
117	D-CRLMC/31439/2025 CRLMC/4219/2025	JHUNULATA JENA VS STATE OF ODISHA	SATYABRATA DASH VS	SIMULIA /222 /2021 J.M.F.C.,SORO(Baleshwar) CT/0000794/2021
118	D-CRLMP/30546/2025 CRLMP/1329/2025	JAMBUA ORAM VS STATE OF ODISHA	ASWINI KUMAR DASH VS	/ /0 () //
119	D-CRLMP/29275/2025 CRLMP/1330/2025	DIPTIMAYEE BARIK VS STATE OF ODISHA	ASISH MISHRA VS	/ /0 () //
120	D-CRLMP/30902/2025 CRLMP/1331/2025	KABITA JENA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	/ /0 () //
121	D-CRLMP/30887/2025 CRLMP/1332/2025	RANI MUNDA VS STATE OF ODISHA	UMAKANTA BARIK VS	KISINDA /45 /2025 () //
122	D-CRLMP/30935/2025 CRLMP/1333/2025	ARJUN JANI @ TUNTUN VS STATE OF ODISHA	ANIMA KUMARI DEI VS	/ /0 () //
123	D-CRLMP/30934/2025 CRLMP/1334/2025	SANDHYARANI PARIDA VS STATE OF ODISHA	GOLAK BIHARI JENA VS	/ /0 () //
124	D-CRLMP/31196/2025 CRLMP/1335/2025	RANISH DHAL VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	LALBAG /226 /2025 () //
125	D-CRLMP/31057/2025	ANSHUMAN SAHANI	BYOMAKESH TRIPATHY	/ /0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/1336/2025	VS STATE OF ODISHA	VS	() //
126	D-CRLMP/28552/2025 CRLMP/1337/2025	DHANANJAY JENA VS STATE OF ODISHA	NETRANANDA BISWAL VS	//0 () //
127	D-CRLREV/31440/2025 CRLREV/769/2025	SUBRAT NAYAK VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 J.M.F.C.(II),CUTTACK(Cuttack) CRMC/0000214/2025
128	D-CRLREV/29368/2025 CRLREV/770/2025	RANJIT KUMAR MISHRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JHARSUGUDA /497 /2024 SPECIAL JUDGE (POCSO), JHARSUGUDA Spl/0000044/2024
129	D-CRLREV/31474/2025 CRLREV/771/2025	AJIT KUMAR SINGHAL VS STATE OF ODISHA	SISIRA PANIGRAHI VS	JUNAGARH /624 /2025 J.M.F.C.,JUNAGARH(Kalahandi) CT/0000614/2025
130	D-CRLREV/30278/2025 CRLREV/772/2025	MD. MAZHAR ALAM VS STATE OF ODISHA	SIDHARTHA DAS VS	//0 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken CMC/0000163/2025
131	D-CRLREV/30808/2025 CRLREV/773/2025	SILADITYA PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	//0 SPECIAL JUDGE,BAUDH(Baudh ) 2(A)CC/0000018/2022
132	D-CRLREV/30976/2025 CRLREV/774/2025	JOGENDRA NAYAK VS GITANJALI NAYAK	PARTHA SARATHI DAS VS	// S.D.J.M.,PALLAHARA(Anugul ) CMC/0000050/2024
133	D-CRLREV/30982/2025 CRLREV/775/2025	AJAYA BANCHHOR @ AJAYA KUMAR BANCHHOR VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	KANTABANJI /183 /2017 A.D.J.,KANTABANJI(Balangir) CRA/0000007/2023
134	D-CRLREV/31001/2025 CRLREV/776/2025	SUJATA TRIPATHY VS MILAN KUMAR TRIPATHY	BHASKAR CHANDRA PANDA VS	//0 A.D.J.,ODAGAON(Nayagarh ) CRA/0000044/2023
135	D-EXP/40611/2025 EXP/30/2025	SUSMITA SETHI VS STATE OF ODISHA	ASISH KUMAR RAY VS	// () //
136	D-EXP/37466/2025 EXP/31/2025	PRADIP KANHAR VS	ADV. VS	// ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-EXP/40619/2025 EXP/32/2025	DIRECTOR OF (ST) CUM SPECIAL SECY., KHURDA KADRIN KHATOON VS STATE OF ODISHA	ASISH KUMAR RAY VS	// // ()
138	D-EXP/37459/2025 EXP/33/2025	JAMUNNA DIGAL VS DIRECTOR OF (ST) CUM - SPECIAL SECRETARY TO GOVT. OF ODISHA , ST AND SC DEVELOPMENT DEPARTMENT,BBSR	ADV. VS	// ()
139	D-MACA/41626/2025 MACA/1109/2025	DEEPAK NAYAK VS MADAN MOHAN SAHOO	DURGA CHARAN DEY VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000479/2016
140	D-MACA/41749/2025 MACA/1110/2025	ASHOK ROUT VS ASHOK KUMAR SAMANTARAY	BISWAJIT MOHANTY VS	// A.D.J.,DHENKANAL(Dhenkanal) Mac/0000224/2018
141	D-MACA/33488/2025 MACA/1111/2025	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LTD.,CUTTACK VS SARASWATI DEVI	SUBRAT SATPATHY VS	// III M.A.C.T.,TALCHER(Anugul ) Mac/0000062/2018
142	D-MACA/41677/2025 MACA/1112/2025	SUPARA MAJHI VS KABIR KHAN	JAGABANDHU SAHU VS	// 4TH M.A.C.T.,BOLANGIR(Balangir) Mac/0000074/2022
143	D-MACA/41742/2025 MACA/1113/2025	NILAMANI SWAIN VS PRAFULLA SAHOO	BISWAJIT MOHANTY VS	// A.D.J.,DHENKANAL(Dhenkanal) Mac/0000119/2022
144	D-MATA/41370/2025 MATA/392/2025	PRAGYAN PARIMITA NAYAK VS LITUNA MALLIK	SAPAN KUMAR LENKA VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000045/2023
145	D-MATA/41909/2025 MATA/393/2025	MINAKSHI PATRA VS GOUTAM MANGARAJ	HIMANSU SEKHAR SATAPATHY VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000064/2017
146	D-RPFAM/41195/2025 RPFAM/314/2025	SWETALAXMI DASH VS AMAR NATH	ASUTOSH TRIPATHY VS	// JUDGE,FAMILY COURT,ANGUL(Anugul) Crp/0000074/2024
147	D-RPFAM/41548/2025 RPFAM/315/2025	MANORANJAN RAJ VS TAPASWINI MOHANTY	ACHYUTANANDA PATTANAİK VS	// JUDGE FAMILY COURT-II,BHUBANESW Crp/0000084/2014

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-RPFAM/41685/2025 RPFAM/316/2025	ACHYUTA @ ACHUTA CHARAN PRADHAN VS BANSIDHAR BERA	NIRANJAN LENKA VS	// S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayur CMC/0000012/2018
149	D-RPFAM/39327/2025 RPFAM/317/2025	RABINDRA BHANJA VS PRAMEETI BHANJA	PRAVAT KUMAR MOHANTY VS	// JUDGE FAMILY COURT,ROURKELA(Su Crp/0000068/2022
150	D-RSA/40401/2025 RSA/503/2025	LAXMI PRASAD PARUA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// A.D.J.,KUCHINDA(Sambalpur) RFA/0000018/2024
151	D-RSA/38885/2025 RSA/504/2025	NIROD MAHAKUD VS SATYANARAYAN HOTA	AMIT PRASAD BOSE VS	// 1ST A.D.J., SAMBALPUR(Sambalpur) RFA/0000021/2015
152	D-RSA/38730/2025 RSA/505/2025	JACHINDRA KUMAR MOHANTY VS ANADI CHARAN NAYAK	AJIT KU TRIPATHY VS	// A.D.J.,CHANDIKHOLE(Jajapur ) RFA/0000021/2021
153	D-RSA/39279/2025 RSA/506/2025	NIRON GIRI VS AJAY GIRI	PRAKASH RANJAN BARIK VS	// A.D.J.,RAIRANGAPUR(Mayurbhanj) RFA/0000006/2021
154	D-RSA/38068/2025 RSA/507/2025	SUBODH CHARAN ROUT VS GANGADHAR SETHY	SUKANTA KUMAR NAYAK VS	// DISTRICT & SESSIONS JUDGE,JAGATSI RFA/0000030/2023
155	D-RVWPET/38321/2025 RVWPET/233/2025	M/S BAJRANG METALICS LTD, ROURKELA VS M/S SHIVOM MINERALS (P) LTD., SUNDARGARH	JAGJIT SINGH CHHABRA VS	// ) //
156	D-RVWPET/38612/2025 RVWPET/234/2025	USHA RANI PANDA VS STATE OF ODISHA	ADV. VS	// ) //
157	D-RVWPET/37487/2025 RVWPET/235/2025	SUSANTA KUMAR PATTANAYAK VS STATE OF ODISHA	SARAT CHANDRA DASH VS	// ) //
158	D-SAO/41823/2025 SAO/20/2025	BRAJARAJ DAS VS NRUSINGHA BEHERA	SOURAV SUMAN BHUYAN VS	// DISTRICT & SESIONS JUDGE,BHUBANE RFA/0000100/2018
159	D-TRP(C)/41441/2025	KARISMA DAS	MANOJ KUMAR PANDA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	TRP(C)/357/2025	VS BHABANI SHANKAR SWAIN	VS	JUDGE FAMILY COURT-II,BHUBANESW CP/0000874/2025
160	D-TRP(C)/41643/2025 TRP(C)/358/2025	ASHA SETHI VS SANJIBA KUMAR SETHY	LALITENDU MOHAPATRA VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000395/2025
161	D-TRP(C)/41769/2025 TRP(C)/359/2025	MONALISA THAKUR @ KSHATRI VS BANABIHARI THAKUR	DEBABRATA RATH VS	// JUDGE FAMILY COURT, SONEPUR(Sone CP/0000040/2025
162	D-TRP(C)/41775/2025 TRP(C)/360/2025	SUBHASHREE MISHRA VS SISIR KUMAR MISHRA	AMITAV TRIPATHY VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000120/2023
163	D-TRP(C)/41817/2025 TRP(C)/361/2025	SUNITA NAIK @ BAGH VS SUSHANTA KUMAR BAGH	SASWATI MOHAPATRA VS	// JUDGE FAMILY COURT,ROURKELA(Sur CP/0000159/2025
164	D-TRP(C)/41822/2025 TRP(C)/362/2025	BIKRAM KESHARI PANDA VS SWAGATIKA PATRO	OM SWARUP VS	// CIVIL JUDGE (SD),KORAPUT(Koraput) Mat/0000068/2025
165	D-TRP(C)/40966/2025 TRP(C)/363/2025	ROJALIN ROUT VS BHABANI SANKAR ROUT	SANJIB KUMAR BHANJADEO VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000660/2025
166	D-TRPCRL/30237/2025 TRPCRL/94/2025	ANNAPURNA GHADEI VS HITEYSHI PRIYADARSINI MANDAL@GHADEI	SANTOSH KUMAR DWIVEDY VS	KHAIRA /271 /2024 S.D.J.M.,BALASORE(Baleshwar) DV M.C./0000107/2025
167	D-WA/40632/2025 WA/1598/2025	STATE OF ODISHA VS MANOJ KUMAR JENA	PRAVAT KUMAR PANDA,A.S.C VS	// () //
168	D-WA/40132/2025 WA/1599/2025	ORISSA STATE HOUSING BOARD RETIRED EMPLOYEES ASSOCIATION,BBSR VS STATE OF ODISHA	MOHIT AGARWAL VS	// () //
169	D-WA/40910/2025 WA/1600/2025	VICE -CHANCELLOR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, VS DR.GANESH CHANDRA KUND	MUNDA KUMAR KHUNTIA VS	// () //
170	D-WA/40550/2025 WA/1601/2025	STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WA/41571/2025 WA/1602/2025	MAHESWAR MAHANTA STATE OF ODISHA VS KABITA NAYAK	SASWAT DAS,A.G.A VS	// // 0 //
172	D-WP(C)/41887/2025 WP(C)/29074/2025	PURNA CHNDRA BEHERA VS STATE OF ODISHA	GOUTAM KUMAR ROUTRAY VS	// 0 //
173	D-WP(C)/40644/2025 WP(C)/29075/2025	JAGANNATH SAHOO VS UNION OF INDIA	RASHMI KANTA ACHARYA VS	// 0 //
174	D-WP(C)/41104/2025 WP(C)/29076/2025	GOLEKHA BIHARI SAHU VS STATE OF ODISHA	BISWAJIT MOHANTY VS	// 0 //
175	D-WP(C)/41374/2025 WP(C)/29077/2025	BAGADI LAKSHMI PATHI VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
176	D-WP(C)/41393/2025 WP(C)/29078/2025	DEBENDRANATH MOHANTY VS BOARD OF SECONDARY EDUCATION, ODISHA, CUTTACK	SAMEER KUMAR DAS VS	// 0 //
177	D-WP(C)/41864/2025 WP(C)/29079/2025	ANANTA KUMAR DALAPATI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
178	D-WP(C)/41455/2025 WP(C)/29080/2025	KUNTALA NAHANTA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
179	D-WP(C)/37728/2025 WP(C)/29081/2025	CHANDRAKANT SABAT VS STATE OF ODISHA	VS	// 0 //
180	D-WP(C)/41456/2025 WP(C)/29082/2025	SANJULATA JENA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
181	D-WP(C)/41541/2025 WP(C)/29083/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD., BARAGARH VS DASARATHA MEHER	BAIDHAR SAHOO VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/41563/2025 WP(C)/29084/2025	THE SAMBALPUR DISTRICT COOPERATIVE CENTRAL BANK LTD.,BARGARH VS BHOJARAJ KALO	BAIDHAR SAHOO VS	// 0 //
183	D-WP(C)/38669/2025 WP(C)/29085/2025	BABULI MUNDA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
184	D-WP(C)/41759/2025 WP(C)/29086/2025	SUBHALAXMI BARIK VS THE STATE OF ODISHA	SWETA PATNAIK VS	// 0 //
185	D-WP(C)/41579/2025 WP(C)/29087/2025	NABAJYOTI MAHA SANGHA, RAGADIPADA GP VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
186	D-WP(C)/38891/2025 WP(C)/29088/2025	OFFICERS HOUSING COOPERATIVE SOCIETY LTD, CUTTACK VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
187	D-WP(C)/41843/2025 WP(C)/29089/2025	SRIKRUSHNA SAHOO VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
188	D-WP(C)/41565/2025 WP(C)/29090/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD., BARGARH VS SADHURAM DASH	BAIDHAR SAHOO VS	// 0 //
189	D-WP(C)/34820/2025 WP(C)/29091/2025	NABA KISHORE SAHOO VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
190	D-WP(C)/41844/2025 WP(C)/29092/2025	AYAS KHAN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
191	D-WP(C)/41564/2025 WP(C)/29093/2025	PURUSOTTAM SAHOO VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
192	D-WP(C)/40623/2025 WP(C)/29094/2025	SIBA SHANKAR PATTANAYAK VS STATE OF ODISHA	 VS	// 0 //
193	D-WP(C)/41933/2025	BUTULU KANPAN	TATHAGATA SAHOO	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/29095/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/41116/2025 WP(C)/29096/2025	MANAS RANJAN DAS VS STATE OF ODISHA	SANKET KANUNGO VS	// 0 //
195	D-WP(C)/41920/2025 WP(C)/29097/2025	LOCHNE SAGARIA VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
196	D-WP(C)/41117/2025 WP(C)/29098/2025	THE DIVISIONAL MANAGER, SRIRAM GENERAL INSURANCR COMPANY LTD, BBSRADAM ALI KHAN VS SANATANA MAHAR	 VS	// 0 //
197	D-WP(C)/41918/2025 WP(C)/29099/2025	LAXMI SAGARIA VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
198	D-WP(C)/38917/2025 WP(C)/29100/2025	LAXMI NARAYAN RICE MILLS, KENDUJHAR VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
199	D-WP(C)/41135/2025 WP(C)/29101/2025	SAROJ KUMAR PANDA VS THE SECY, DLSA, BHAWANIPATNA	MANAS KUMAR CHAND VS	// 0 //
200	D-WP(C)/41915/2025 WP(C)/29102/2025	DINA KANPAN VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
201	D-WP(C)/41299/2025 WP(C)/29103/2025	VIKASH AGARWAL VS SUSHREE SUMAN DASH	DEEPALI MAHAPATRA VS	// 0 //
202	D-WP(C)/41138/2025 WP(C)/29104/2025	ASISH KUMAR MEHER VS HDFC BANK LTD., MUMBAI	ARUNA NAYAK VS	// 0 //
203	D-WP(C)/39987/2025 WP(C)/29105/2025	BLOCK STARIYA MAHASANGHA, KOSAGUMUDA, NABARANGPUR VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
204	D-WP(C)/41914/2025 WP(C)/29106/2025	NARANGI JAGAT VS	TATHAGATA SAHOO VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/40826/2025 WP(C)/29107/2025	STATE OF ODISHA ISWAR SAHOO VS GOVT. OF ORISSA, BBSR	BHABA RANJAN KAR VS	// // ()
206	D-WP(C)/40638/2025 WP(C)/29108/2025	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// ()
207	D-WP(C)/41540/2025 WP(C)/29109/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD, BARGARH VS BISIKESAN SAHU	BAIDHAR SAHOO VS	// ()
208	D-WP(C)/40759/2025 WP(C)/29110/2025	TALAPADA GRAMA PANCHAYAT, JAGATSINGHPUR VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	// ()
209	D-WP(C)/41549/2025 WP(C)/29111/2025	THE SAMBALPUR DISTRICT COOPERATIVE CENTRAL BANK LTD., BARGARH VS MALA JUADI	BAIDHAR SAHOO VS	// ()
210	D-WP(C)/41550/2025 WP(C)/29112/2025	THE SAMBALPUR DISTRICT CO OPERATIVE CENTRAL BANK LTD., BARGARH VS KHORDHALAL SAHU	BAIDHAR SAHOO VS	// ()
211	D-WP(C)/41574/2025 WP(C)/29113/2025	KAILASH CHANDRA BEHERA VS STATE OF ODISHA	SOUMYAKANTA MOHAPATRA VS	// ()
212	D-WP(C)/41705/2025 WP(C)/29114/2025	SUMITRA DEVI SHARMA VS REGISTRAR, BIRTH AND DEATHS, CUTTACK MUNICIPALITY CORPORATION, CUTTACK	STHITI PRAGYAN SUNANDINI VS	// ()
213	D-WP(C)/40929/2025 WP(C)/29115/2025	JISAYA NAIK VS UNION OF INDIA	SIDHESWAR MALLIK VS	// ()
214	D-WP(C)/41403/2025 WP(C)/29116/2025	HRUSIKESH GHADAI VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// ()
215	D-WP(C)/40562/2025 WP(C)/29117/2025	VIJAY GOEL VS ASST GENERAL MANAGER, STATE BANK OF INDIA, SAMBALPUR	ASWINI KUMAR DASH VS	// ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/41539/2025 WP(C)/29118/2025	THE SAMBALPUR DISTRICT CO OPERATIVE CENTRAL BANK LTD., BARGARH VS BHAGABAN PANDA	Baidhar Sahoo VS	// 0 //
217	D-WP(C)/41404/2025 WP(C)/29119/2025	BABULA BHOI VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //
218	D-WP(C)/40603/2025 WP(C)/29120/2025	SAILABALA MISHRA VS COLLECTOR CUM D.M., CUTTACK	AJAYA KUMAR NAYAK VS	// 0 //
219	D-WP(C)/41053/2025 WP(C)/29121/2025	SUCHANDRA SWAIN VS STATE OF ODISHA	SUBRATA MISHRA VS	// 0 //
220	D-WP(C)/40642/2025 WP(C)/29122/2025	SIBA SHANKAR PADHY VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// 0 //
221	D-WP(C)/40101/2025 WP(C)/29123/2025	SAMBIT MOHARANA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
222	D-WP(C)/38858/2025 WP(C)/29124/2025	MANMATH KUMAR SAHOO VS THE INSURANCE OMBUDSMAN, STATE OF ODISHA	PRADEEP KUMAR DASH VS	// 0 //
223	D-WP(C)/41197/2025 WP(C)/29125/2025	LAXMAN BISOI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
224	D-WP(C)/41637/2025 WP(C)/29126/2025	SRIKANTA DHAL VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	// 0 //
225	D-WP(C)/38984/2025 WP(C)/29127/2025	SANTILATA NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	// 0 //
226	D-WP(C)/42070/2025 WP(C)/29128/2025	RAJANIKANTA MOHAPATRA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
227	D-WP(C)/40930/2025	RAMA KRUSHNA DAS MOHAPATRA	PRAFULLA KUMAR LENKA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/29129/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/41638/2025	DILLIP ROUT	MAMATA MISHRA	//
	WP(C)/29130/2025	VS TAHASILDAR MARSHAGHAI, KENDRAPARA	VS	0 //
229	D-WP(C)/41113/2025	THE DIVISIONAL MANAGER, SRIRAM GENERAL INSURANCR COMPANY LTD, BBSRADAM ALI KHAN		//
	WP(C)/29131/2025	VS HINGULA MAJHI	VS	0 //
230	D-WP(C)/40944/2025	SARBESWAR MISHRA	BIREN SANKAR TRIPATHY	//
	WP(C)/29132/2025	VS STATE OF ODISHA	VS	0 //
231	D-WP(C)/41529/2025	DR.SUSANTA KUMAR SAHU	SAMEER KUMAR DAS	//
	WP(C)/29133/2025	VS STATE OF ODISHA	VS	0 //
232	D-WP(C)/41171/2025	PRAKASH KUMAR JENA	MANOJ KUMAR PANDA	//
	WP(C)/29134/2025	VS STATE OF ODISHA	VS	0 //
233	D-WP(C)/40608/2025	PRAHALLAD AGRAWALLA	LAXMINARAYAN PATEL	//
	WP(C)/29135/2025	VS THE ADDITIONAL COMMISSIONER, CONSOLIDATION AND SETTLEMANT, SAMBALPUR	VS	0 //
234	D-WP(C)/41256/2025	JAY JAGANNATH SHG, REMUNA, BALASORE	PRASANNA KUMAR RATH (1)	//
	WP(C)/29136/2025	VS STATE OF ODISHA	VS	0 //
235	D-WP(C)/34818/2025	MS RSS CREATION PVT. LTD., BBSR	SITANSHU KUMAR DEY	//
	WP(C)/29137/2025	VS JITENDRA TRIPATHY	VS	0 //
236	D-WP(C)/41840/2025	OCL IRON AND STEELS LTD, KOLKATA	ABHISEK AGARWAL	//
	WP(C)/29138/2025	VS UNION OF INDIA	VS	0 //
237	D-WP(C)/41276/2025	BADADUMURIA G.P.L.F	RAJIV KUMAR MAHANTA	//
	WP(C)/29139/2025	VS STATE OF ODISHA	VS	0 //
238	D-WP(C)/41841/2025	MANISH KHEMMKA	ABHISEK AGARWAL	//
	WP(C)/29140/2025	VS	VS	0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/40337/2025 WP(C)/29141/2025	UNION OF INDIA M/S ASHIRBAD AUTOMOBILES DIVISION, BBSR VS	PRADYUMNA KUMAR SAHOO VS	// // 0
240	D-WP(C)/42107/2025 WP(C)/29142/2025	UNION OF INDIA UMAKANTA DASH VS	SATYAJIT MOHAPATRA VS	// // 0
241	D-WP(C)/42139/2025 WP(C)/29143/2025	STATE OF ODISHA GOLAP ROUT VS	MANOJA KUMAR KHUNTIA VS	// // 0
242	D-WP(C)/41261/2025 WP(C)/29144/2025	STATE OF ODISHA DR.TAPAN KUMAR JENA VS	DR.PURUSOTTAM CHULI VS	// // 0
243	D-WP(C)/40685/2025 WP(C)/29145/2025	STATE OF ODISHA CHITTARANJAN SWAIN @ SINGH VS	BHASKAR CHANDRA PANDA VS	// // 0
244	D-WP(C)/41223/2025 WP(C)/29146/2025	STATE OF ODISHA HENGULATA RANSINGH VS	BRAHMANANDA TRIPATHY VS	// // 0
245	D-WP(C)/41260/2025 WP(C)/29147/2025	STATE OF ODISHA SATYABRATA SAHOO VS	DR.PURUSOTTAM CHULI VS	// // 0
246	D-WP(C)/40855/2025 WP(C)/29148/2025	STATE OF ODISHA PURUSOTTAM NAYAK VS	NIRANJAN PRASAD PATRA VS	// // 0
247	D-WP(C)/41277/2025 WP(C)/29149/2025	JOINT/ADDL. COMNR, CONSOLIDATION AND SETTLEMENT, CUTTACK ARSALA G.P.L.F VS	RAJIV KUMAR MAHANTA VS	// // 0
248	D-WP(C)/42104/2025 WP(C)/29150/2025	STATE OF ODISHA DAITARI PRADHAN VS	SATYAJIT MOHAPATRA (2) VS	// // 0
249	D-WP(C)/40857/2025 WP(C)/29151/2025	THE DIST. REGISTRAR-CUM-A.D.M., KALAHANDI HARIHAR SAMAL VS	NIRANJAN PRASAD PATRA VS	// // 0
		SETTLEMENT OFFICER, CUTTACK MAJOR SETTLEMENT, CUTTACK		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/41934/2025 WP(C)/29152/2025	BANITA PARIDA VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
251	D-WP(C)/40863/2025 WP(C)/29153/2025	BISWANATH NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
252	D-WP(C)/41460/2025 WP(C)/29154/2025	ARUN KUMAR PUJHARI VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
253	D-WP(C)/40983/2025 WP(C)/29155/2025	SUNIL KUMAR PADHY VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 //
254	D-WP(C)/41259/2025 WP(C)/29156/2025	BINAPANI SAHOO VS MUTATION OFFICER CUM TAHASILDAR, ODAGAON, NAYAGARH	TUSAR KUMAR MISHRA VS	// 0 //
255	D-WP(C)/41471/2025 WP(C)/29157/2025	GAGAN KUMAR PATRA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
256	D-WP(C)/41488/2025 WP(C)/29158/2025	PRATAP CHANDRA PATNAIK VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
257	D-WP(C)/40725/2025 WP(C)/29159/2025	SIBA SUNDARAY VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
258	D-WP(C)/41861/2025 WP(C)/29160/2025	SUDHIR KUMAR KAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
259	D-WP(C)/41547/2025 WP(C)/29161/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD., BARAGARH VS KRUPANIDHI BARIK	BAIDHAR SAHOO VS	// 0 //
260	D-WP(C)/41234/2025 WP(C)/29162/2025	KRISHNA SAHOO VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
261	D-WP(C)/41867/2025	DEEPAK KISHORE GOKHAR	KUNAL KUMAR SWAIN	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/29163/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/41270/2025 WP(C)/29164/2025	GOURI @ SRIMATI GOURI SAHU VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
263	D-WP(C)/40730/2025 WP(C)/29165/2025	DHANURDHAR SUNDARAY VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
264	D-WP(C)/41461/2025 WP(C)/29166/2025	SAGNYA SAGARIKA SAHOO VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
265	D-WP(C)/41235/2025 WP(C)/29167/2025	PARAMANANDA PRADHAN VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
266	D-WP(C)/41627/2025 WP(C)/29168/2025	BINODINI PANDA VS COLLECTOR, CUTTACK	SATYA SUNDAR KANUNGO VS	// 0 //
267	D-WP(C)/41275/2025 WP(C)/29169/2025	SANKIR G.P.L.F,KEONJHAR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
268	D-WP(C)/41631/2025 WP(C)/29170/2025	POOJA SWAIN VS STATE OF ODISHA	DEBASIS SAHOO VS	// 0 //
269	D-WP(C)/41772/2025 WP(C)/29171/2025	PRANAYA KUMAR PRADHAN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
270	D-WP(C)/40464/2025 WP(C)/29172/2025	JUGAL KISHORE GOUDA VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
271	D-WP(C)/41884/2025 WP(C)/29173/2025	NIRANJAN SAHU VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
272	D-WP(C)/41798/2025 WP(C)/29174/2025	DIBAKAR SAHU VS	ASHWINI KUMAR DAS VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/42097/2025 WP(C)/29175/2025	THE ZONAL MANAGER, LIC OF INDIA, FIRST FLOOR NALCO NAGAR, BBSR HULAS DAS VS STATE OF ODISHA	TAPAN KUMAR MANDAL VS	// // ()
274	D-WP(C)/42103/2025 WP(C)/29176/2025	KAPILENDRA PRADHAN VS STATE OF ODISHA	TAPAN KUMAR MANDAL VS	// // ()
275	D-WP(C)/42065/2025 WP(C)/29177/2025	RAMA CHANDRA SETHI VS STATE OF ODISHA	TAPAN KUMAR MANDAL VS	// // ()
276	D-WP(C)/41982/2025 WP(C)/29178/2025	TORAN SINGH MAJHI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // ()
277	D-WP(C)/42050/2025 WP(C)/29179/2025	BIJAY KETAN JENA VS STATE OF ODISHA	TAPAN KUMAR MANDAL VS	// // ()
278	D-WP(C)/40185/2025 WP(C)/29180/2025	MANAGEMENT COMMITTEE, (CFH SCHEME), PARADEEP PORT, JAGATSINGHPUR VS DCIT/ACIT, CIRCLE TDS, BBSR	SASWAT KUMAR ACHARYA VS	// // ()
279	D-WP(C)/41285/2025 WP(C)/29181/2025	ASWINI SENAPATI VS UNION OF INDIA	JATINDRA KUMAR MOHAPATRA VS	// // ()
280	D-WP(C)/40736/2025 WP(C)/29182/2025	SUBASH CHANDRA AGARWALA VS ASST. COMNR OF INCOME TAX, CIRCLE-1(1), SAMBALPUR	ABHISEK AGARWAL VS	// // ()
281	D-WP(C)/36560/2025 WP(C)/29183/2025	ABHINASH GURU VS UNION OF INDIA	SOUMYA JYOTI BISWAL VS	// // ()
282	D-WP(C)/41866/2025 WP(C)/29184/2025	NALIN KANTA PATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // ()
283	D-WP(C)/41877/2025 WP(C)/29185/2025	BULU NAYAK VS STATE OF ODISHA	TAPAN KUMAR MANDAL VS	// // ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/41543/2025 WP(C)/29186/2025	SACHIDANANDA PATRA VS INDUMATI PATRA	AKSHAY KUMAR SUBUDHI VS	// 0 //
285	D-WP(C)/42030/2025 WP(C)/29187/2025	PRASANTA KUMAR PUHAN VS STATE OF ODISHA	TAPAN KUMAR MANDAL VS	// 0 //
286	D-WP(C)/42074/2025 WP(C)/29188/2025	KALANDI PRUSTY VS STATE OF ODISHA	TAPAN KUMAR MANDAL VS	// 0 //
287	D-WP(C)/40864/2025 WP(C)/29189/2025	SWARNALATA TRIPATHY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
288	D-WP(C)/40959/2025 WP(C)/29190/2025	SAROJ KANTA CHOUDHURY VS COMMISSIONER CUM SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPT., KHURDA	KABI RANJAN MOHANTY VS	// 0 //
289	D-WP(C)/41870/2025 WP(C)/29191/2025	ANANTA MAHARANA VS STATE OF ODISHA	TAPAN KUMAR MANDAL VS	// 0 //
290	D-WP(C)/41248/2025 WP(C)/29192/2025	DR. PRASENJEET MOHANTY VS STATE BANK OF INDIA, BBSR	PRASANNA KUMAR MISHRA VS	// 0 //
291	D-WP(C)/39678/2025 WP(C)/29193/2025	FAGNU MEHER VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
292	D-WP(C)/40307/2025 WP(C)/29194/2025	PRASANTA KUMAR RATH VS C.D.A.CUTTACK	MANOJ KUMAR MOHANTY (2) VS	// 0 //
293	D-WP(C)/41873/2025 WP(C)/29195/2025	ARUNIMA SAHOO VS STATE OF ODISHA	TAPAN KUMAR MANDAL VS	// 0 //
294	D-WP(C)/41958/2025 WP(C)/29196/2025	MANDAKINI ROUT VS STATE BANK OF INDIA, KEONJHAR	PRAKASH KUMAR ROUT VS	// 0 //
295	D-WP(C)/41979/2025	GOLAPI BHOI	SURENDRA KUMAR GARTIA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/29197/2025	VS	VS	0
		COMMISSIONER CUM SECRETARY TO GOVT. OF ODISHA SCHOOL AND MASS EDUCATION DEPT., BBSR		//
296	D-WP(C)/40493/2025	PRAFULLA KUMAR DASH	PRAFULLA CHANDRA ACHARYA	//
	WP(C)/29198/2025	VS	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/41280/2025	BARIA G.P.L.F, KEONJHAR	RAJIV KUMAR MAHANTA	//
	WP(C)/29199/2025	VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/41860/2025	SAUNRIMANI MURMU	BIJAYA KUMAR BEHERA 1	//
	WP(C)/29200/2025	VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/42099/2025	BIJAYA SAHOO @ BABULI SAHOO	JAYADEBA BEHERA	//
	WP(C)/29201/2025	VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/41281/2025	MAHADEIJODA G.P.L.F, KEONJHAR	RAJIV KUMAR MAHANTA	//
	WP(C)/29202/2025	VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/41537/2025	RANGALATA NAYAK	ATUL KUMAR MOHANTY	//
	WP(C)/29203/2025	VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/40301/2025	PROF. (DR.) RATNARENU BALIARSINGH	BISIKESAN PRADHAN	//
	WP(C)/29204/2025	VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/41591/2025	RABINDRA NATH SAHOO	KUNAL KUMAR SWAIN	//
	WP(C)/29205/2025	VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/40635/2025	GOURIBALA NAYAK	TAPAN KUMAR KAMILA	//
	WP(C)/29206/2025	VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/41346/2025	PANCHANAN PANDA	BIJAY KUMAR BEHERA	//
	WP(C)/29207/2025	VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/41252/2025	JAY HANUMAN SHG, REMUNA, BALASORE	PRASANNA KUMAR RATH (1)	//
	WP(C)/29208/2025	VS	VS	0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/41868/2025 WP(C)/29209/2025	STATE OF ODISHA SUNIL KUMAR PURTY VS ROURKELA STEEL PLANT (RSP), SUNDARGARH	NILAMANI BEHERA VS	// // ()
308	D-WP(C)/42046/2025 WP(C)/29210/2025	BIBHUTI NAYAK VS STATE OF ODISHA	TAPAN KUMAR MANDAL VS	// // ()
309	D-WP(C)/41801/2025 WP(C)/29211/2025	PRAMOD KUMAR MOHAPATRA VS STATE OF ODISHA	TAPAN KUMAR MANDAL VS	// // ()
310	D-WP(C)/41527/2025 WP(C)/29212/2025	SUDESHNA SETHI VS DIRECTOR GENERAL CENTRAL RESERVE POLICE FORCE, CGO COMPLEX, NEW DELHI	ADYASIDHI MISHRA VS	// // ()
311	D-WP(C)/41443/2025 WP(C)/29213/2025	JATINDRA KUMAR PALEI VS STATE OF ODISHA	MANORANJAN PADHI VS	// // ()
312	D-WP(C)/42144/2025 WP(C)/29214/2025	BIKASH DAS VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// // ()
313	D-WP(C)/41747/2025 WP(C)/29215/2025	KHULANA SAHOO VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// // ()
314	D-WP(C)/41606/2025 WP(C)/29216/2025	CHITTARANJAN SETHY VS ODISHA INFORMATION COMMISSION, BBSR	KSHIROD KUMAR ROUT VS	// // ()
315	D-WP(C)/41573/2025 WP(C)/29217/2025	LAXMIKANTA NAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// // ()
316	D-WP(C)/41575/2025 WP(C)/29218/2025	NIRANJAN NAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// // ()
317	D-WP(C)/41531/2025 WP(C)/29219/2025	THE SAMBALPUR DISTRICT CO OPERATIVE CENTRAL BANK LTD., BARGARH VS MADHUSUDAN NEGI	BAIDHAR SAHOO VS	// // ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/41578/2025 WP(C)/29220/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD., BARAGARH VS NARAYAN PADHAN	BAIDHAR SAHOO VS	// 0 //
319	D-WP(C)/41602/2025 WP(C)/29221/2025	NIRANJAN DALABEHERA VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
320	D-WP(C)/41532/2025 WP(C)/29222/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD., BARAGARH VS HEMANANDA PATEL	BAIDHAR SAHOO VS	// 0 //
321	D-WP(C)/40958/2025 WP(C)/29223/2025	STATE POLLUTION CONTROL BOARD, BBSR VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
322	D-WP(C)/41650/2025 WP(C)/29224/2025	DEBASIS DASH VS INDIAN OIL CORPORATION LTD., MUMBAI	NISHIKANT MISHRA VS	// 0 //
323	D-WP(C)/41533/2025 WP(C)/29225/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK, BARGARH VS INDRAJIT DASH	BAIDHAR SAHOO VS	// 0 //
324	D-WP(C)/41470/2025 WP(C)/29226/2025	SANTANU KUMAR MEHER VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
325	D-WP(C)/42196/2025 WP(C)/29227/2025	MILAN DAS VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
326	D-WP(C)/42183/2025 WP(C)/29228/2025	SARASWATI MADHEI VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //
327	D-WP(C)/41558/2025 WP(C)/29229/2025	THE SAMBALPUR DISTRICT COOPERATIVE CENTRAL BANK LTD. VS LALIT MOHAN PANDA	BAIDHAR SAHOO VS	// 0 //
328	D-WP(C)/41562/2025 WP(C)/29230/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD., BARAGARH VS ANANTA BUDEK	BAIDHAR SAHOO VS	// 0 //
329	D-WP(C)/42179/2025	DEBASMITA PATRA	SANGRAM JENA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/29231/2025	VS STATE OF ODISHA	VS	() //
330	D-WP(C)/41838/2025	SOURI NAYAK	BIPLABA P.B. BAHALI	//
	WP(C)/29232/2025	VS STATE OF ODISHA	VS	() //
331	D-WP(C)/41635/2025	NABIN KUMAR SAI	AMIT KUMAR NATH	//
	WP(C)/29233/2025	VS STATE OF ODISHA	VS	() //
332	D-WP(C)/41802/2025	BODDEPALLI PRAVEEN KUMAR	SWAPNA KUMAR OJHA	//
	WP(C)/29234/2025	VS UNION OF INDIA	VS	() //
333	D-WP(C)/41789/2025	SUBRAT KUMAR AMANTA	AMIT KUMAR NATH	//
	WP(C)/29235/2025	VS STATE OF ODISHA	VS	() //
334	D-WP(C)/41632/2025	M/S.SASWATEE SUVASMITA MOHAPATRA, JAGATSINGHPUR	MADHAB LAL AGARWAL	//
	WP(C)/29236/2025	VS ADDITIONAL COMMISSIONER GST, BBSR	VS	() //
335	D-WP(C)/41634/2025	DILLIP ROUT	MAMATA MISHRA	//
	WP(C)/29237/2025	VS TAHASILDAR MARSHAGHAI, KENDRAPARA	VS	() //
336	D-ABLAPL/30369/2025	DEBENDRA KUMAR BAG	BIJAYA KUMAR RAGADA	JEYPORE MAHILA /139 /2025
	ABLAPL/11998/2025	VS STATE OF ODISHA	VS	() //
337	D-ABLAPL/31067/2025	NABIN PRADHAN	RITURANJAN CHHOTARAY	JHARBANDH /101 /2025
	ABLAPL/11999/2025	VS STATE OF ODISHA	VS	() //
338	D-ABLAPL/29493/2025	SACHIN PATIKAR	PRASANTA KUMAR ROURTRAY	BHATILI /202 /2025
	ABLAPL/12000/2025	VS STATE OF ODISHA	VS	() //
339	D-ABLAPL/31300/2025	RASMIRANJAN MALLIK	SAROJ KUMAR PADHI	PIPLI /578 /2025
	ABLAPL/12001/2025	VS STATE OF ODISHA	VS	() //
340	D-ABLAPL/31302/2025	NAMITA PRADHAN	SAROJ KUMAR PADHI	DELANGA /350 /2025
	ABLAPL/12002/2025	VS	VS	()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/31228/2025 ABLAPL/12003/2025	STATE OF ODISHA SURYANARAYAN@SURYA NARAYAN DASH VS STATE OF ODISHA	RASHMI RANJAN SINHA VS	// JAGATSINGPUR /772 /2025 ()
342	D-ABLAPL/31305/2025 ABLAPL/12004/2025	SURENDRA KUMAR SWAIN VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	// TIGIRIA /185 /2025 ()
343	D-ABLAPL/29530/2025 ABLAPL/12005/2025	STATE OF ODISHA KARNA DALEI@ KAN DALEI VS STATE OF ODISHA	DIBAKAR BISWAL VS	// KHANTAPADA /241 /2025 ()
344	D-ABLAPL/31310/2025 ABLAPL/12006/2025	STATE OF ODISHA PITABAS NAYAK VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	// CHHENDIPADA /432 /2025 ()
345	D-ABLAPL/31315/2025 ABLAPL/12007/2025	STATE OF ODISHA GOBINDA MALLICK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// GOBINDAPUR /221 /2025 ()
346	D-ABLAPL/31072/2025 ABLAPL/12008/2025	STATE OF ODISHA DEBA PRAKASH BEHERA @ PRAKASH BEHERA @ VED PRAKASH BEHERA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// KANTABANJI /352 /2025 ()
347	D-ABLAPL/31318/2025 ABLAPL/12009/2025	STATE OF ODISHA RAJAT KUMAR BEHERA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// SORO /760 /2025 ()
348	D-ABLAPL/31364/2025 ABLAPL/12010/2025	STATE OF ODISHA BIJAY KUMAR PRAMANIK VS STATE OF ODISHA	SEJAL NAYAK VS	// //0 ()
349	D-ABLAPL/31157/2025 ABLAPL/12011/2025	STATE OF ODISHA BIPLABA KESHARI SAHOO @ BADAL VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	// DHAULI PS /213 /2025 ()
350	D-ABLAPL/31198/2025 ABLAPL/12012/2025	STATE OF ODISHA PURNA CHANDRA SAHU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// //0 ()
351	D-ABLAPL/31200/2025 ABLAPL/12013/2025	STATE OF ODISHA MITHUN MAJHI @ SOUMYA RANJAN MAJHI VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	// TOMKA /103 /2025 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/31284/2025 ABLAPL/12014/2025	KRUTIBAS NAYAK @ PIYUSH NAYAK VS STATE OF ODISHA	SATYAPADA SHARMA VS	PLANTSITE /782 /2025 () //
353	D-ABLAPL/31285/2025 ABLAPL/12015/2025	PRAFULLA CHANDRA PRADHAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ANANDAPUR /267 /2025 () //
354	D-ABLAPL/31203/2025 ABLAPL/12016/2025	SUNIL PARIDA @ SUNIL KUMAR PARIDA VS STATE OF ODISHA	PRABIR KUMAR RAY VS	ALAKUNDA /128 /2025 () //
355	D-ABLAPL/31288/2025 ABLAPL/12017/2025	ARABINDA JENA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BHARATPUR PS /378 /2025 () //
356	D-ABLAPL/31205/2025 ABLAPL/12018/2025	SHAHBAZ ANSARI@SAHABAZ KHAN VS STATE OF ODISHA	SARADA PRASAD DASH VS	JASHIPUR /12 /2019 () //
357	D-ABLAPL/31210/2025 ABLAPL/12019/2025	P. RAJA RAO DORA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /38 /2018 () //
358	D-ABLAPL/31289/2025 ABLAPL/12020/2025	BHABA @ BHABAGRAHI BINDHANI VS STATE OF ODISHA	BIKASH KARNA VS	CHAKAPADA PS /98 /2025 () //
359	D-ABLAPL/31211/2025 ABLAPL/12021/2025	DIPTI RANJAN BHUJABALA VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	NIRAKARPUR /317 /2024 () //
360	D-ABLAPL/31214/2025 ABLAPL/12022/2025	PRASANTA BISWAL @ PRASANT KU. BISWAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /368 /2025 () //
361	D-ABLAPL/31291/2025 ABLAPL/12023/2025	SHIV @ SIBA RANJAN SAHOO VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	NAYAGARH /368 /2025 () //
362	D-ABLAPL/31319/2025 ABLAPL/12024/2025	SK. GUFRAN ALLI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	JAGATPUR /342 /2025 () //
363	D-ABLAPL/31321/2025	MOHAN KUMAR SAMAL	SATYAJIT MOHAPATRA (2)	SORO /819 /2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/12025/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/31245/2025 ABLAPL/12026/2025	KANHU CHARAN MOHARANA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	MUNIGUDA /188 /2025 () //
365	D-ABLAPL/31565/2025 ABLAPL/12027/2025	AJ ABUL KHAN @ MINZU @ EZABUL KHAN VS STATE OF ODISHA	LALITENDU MISHRA VS	NARASINGHPUR /20 /2025 () //
366	D-ABLAPL/31275/2025 ABLAPL/12028/2025	SUKANTA KUMAR SETHI @ JAGU VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	G.R.P.S. /190 /2025 () //
367	D-ABLAPL/29543/2025 ABLAPL/12029/2025	RAJIB LOCHAN PANDA VS STATE OF ODISHA	ARUNA KUMAR NAYAK VS	SORO /725 /2025 () //
368	D-ABLAPL/29029/2025 ABLAPL/12030/2025	SAMIR PATEL VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	LEPHRIPADA /193 /2025 () //
369	D-ABLAPL/31075/2025 ABLAPL/12031/2025	PREMANANDA BEHERA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	JHARBANDH /101 /2025 () //
370	D-ABLAPL/30880/2025 ABLAPL/12032/2025	BIMAL DAS @ BIMAL CHANDRA DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PS AT JAMBO /147 /2020 () //
371	D-ABLAPL/31187/2025 ABLAPL/12033/2025	SURYA MISHRA @ LIPU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BHARATPUR PS /483 /2025 () //
372	D-ABLAPL/31233/2025 ABLAPL/12034/2025	LAVANYA SAHOO @ LABANYA SAHU VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	BANARAPAL /508 /2025 () //
373	D-ABLAPL/31188/2025 ABLAPL/12035/2025	MD SOHEL VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHURDA MODEL /398 /2025 () //
374	D-ABLAPL/31240/2025 ABLAPL/12036/2025	SUDHIR KUMAR SAHOO@SAHU VS	PABITRA KUMAR DUTTA VS	BANARAPAL /508 /2025 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/31201/2025 ABLAPL/12037/2025	STATE OF ODISHA NIHAR RANJAN BEHERA VS	BISWAJIT RANJAN TRIPATHY VS	// JATNI P.S. /449 /2025 ( )
376	D-ABLAPL/31433/2025 ABLAPL/12038/2025	STATE OF ODISHA GURINDER SINGH VS	MANORANJAN MOHAPATRA VS	// SECTOR-19 /181 /2025 ( )
377	D-ABLAPL/31435/2025 ABLAPL/12039/2025	STATE OF ODISHA TULASI SAMAL VS	SUBHRANSU BHUSAN MOHANTY VS	// BONTH /19 /2025 ( )
378	D-ABLAPL/31446/2025 ABLAPL/12040/2025	STATE OF ODISHA M.SUNIT PATRO @ SUMIT KUMAR PATRA VS	PRATYUSH SHAH VS	// KHARABEL NAGAR P.S. /396 /2025 ( )
379	D-ABLAPL/31220/2025 ABLAPL/12041/2025	STATE OF ODISHA NARAYAN MOHANTY VS	JYOTIRMAYA SAHOO VS	// GOPALPUR /217 /2025 ( )
380	D-ABLAPL/31448/2025 ABLAPL/12042/2025	STATE OF ODISHA MAHESWAR KUMAR SAHU @ MAHESWAR SAHU VS	ASHREET BEHERA VS	// BAIDYANATHPUR /498 /2025 ( )
381	D-ABLAPL/31280/2025 ABLAPL/12043/2025	STATE OF ODISHA RABINDRA KUMAR ROUT VS	AJAYA KUMAR ROUT VS	// KHAIRA /252 /2025 ( )
382	D-ABLAPL/31324/2025 ABLAPL/12044/2025	STATE OF ODISHA SANTOSH BARIK@SANTOSH KUMAR BARIKI VS	TARA PRASAD MOHAPATRA VS	// SATYABADI /174 /2025 ( )
383	D-ABLAPL/31449/2025 ABLAPL/12045/2025	STATE OF ODISHA NARASINGHA JANI @ NARASINGH JANI VS	MANGU NANDY VS	// //0 J.M.F.C.,DASAPALLA(Nayagarh )
384	D-ABLAPL/31350/2025 ABLAPL/12046/2025	STATE OF ODISHA RANJAN KU. SAHOO VS	BIKASH CHANDRA PARIJA VS	// ICC/0000058/2024 KUAKHIA /282 /2025 ( )
385	D-ABLAPL/31473/2025 ABLAPL/12047/2025	STATE OF ODISHA BIJAYA @ MUNA BANKA VS STATE OF ODISHA	RAJJEET ROY VS	// BOLANGIR TOWN /640 /2025 ( ) //

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :14/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/31359/2025 ABLAPL/12048/2025	JITENDRA SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /279 /2025 () //
387	D-ABLAPL/31226/2025 ABLAPL/12049/2025	BABULA NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PATTAPUR (DIGAPAHANDI) /415 /2025 () //
388	D-ABLAPL/31361/2025 ABLAPL/12050/2025	D. TEJESWAR RAO VS STATE OF ODISHA	RAKESH KUMAR DAS VS	BERHAMPUR TOWN /327 /2025 () //
389	D-ABLAPL/31229/2025 ABLAPL/12051/2025	PRADEEP BHUJABAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /318 /2024 () //
390	D-ABLAPL/31366/2025 ABLAPL/12052/2025	SUBHAM CHOUDHURY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	HINJILI /496 /2025 () //
391	D-ABLAPL/31329/2025 ABLAPL/12053/2025	JASODA NAYAK @ TIKINA NAYAK VS STATE OF ODISHA	GOREKHNATH DAS VS	JODAPADAR /163 /2025 () //
392	D-ABLAPL/31380/2025 ABLAPL/12054/2025	MD. SABAN @ MOHAMMED SABAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /224 /2025 () //